

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH -1,
MUMBAI

TCP 19/71(10) r.w.117C(4)/(MB/2016

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.05.2018**

NAME OF THE PARTIES: **The South Indian Bank Ltd.**

v/s.

Bharti Defense & Infrastructure Ltd.

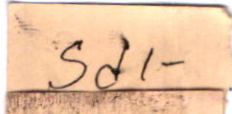
SECTION OF THE COMPANIES ACT: 71(10) r.w.117C(4) of Companies Act,
2013

ORDER

26. TCP 19/71(10) r.w.117C(4)/(MB/2016

At request of the parties, list this matter on 8.6.2018.


RAVIKUMAR DURAISAMY
Member (Technical)


B.S.V. PRAKASH KUMAR
Member (Judicial)